

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 15.01.2018

O.A./260/64/2012

ON MEMO

SRIKANT KUMAR DAS

-V/S-

N.C.E.R.T.

ITEM NO:25

FOR APPLICANTS(S) Adv. : Mr. T.K.Choudhury

FOR RESPONDENTS(S) Adv.:

Mr. B.Dash

Notes of The Registry	Order of The Tribunal
	Mr. B.Dash, Ld. Counsel for the Respondents, furnishes a
	copy of the letter dated 20.07.2017 received from the
	department wherein it has been categorically mentioned that
	the DPC alraedy recommended the promotion of the
	applicant and submits that the grievance of the applicant has
	already been redressed.
	In view of above development, since the grievance of the
	applicant has already been redressed, the O.A. is disposed of
	being infructuous.
27	Moralina
	SC Cold
	(DR. MKUTYUNJAY SARANGI) (SUSHSANTA KUMAR PATTNAIK)
	MEMBER (A) MEMBER (J)
	RK